

- (iii) The recently introduced Rajiv Gandhi Schemes for Empowerment of Adolescent Girls (RGSEAG), namely SABLA would provide a package of services including health and nutrition to adolescent girls in the age group of 11-14 years for out of school girls and 15-18 years for all girls for nutrition in 200 districts as a pilot.
- (iv) A new scheme, the Indira Gandhi Matritva Sahyog Yojana (IGMSY) - The OMB Scheme would provide a better enabling environment for improved health and nutrition to pregnant and lactating mothers and support for providing early & exclusive breastfeeding for the first six months of life on pilot basis in 52 districts initially.
- (v) The Mid Day Meal in Schools by Department of School Education and Literacy has a provision for providing meals to children studying in class I to VIII in Government, Government aided, local body school etc.
- (vi) Availability of essential food items at subsidized cost through Targeted Public Distribution System, Antodaya Anna Yojana.
- (vii) Provision for safe drinking water supply and sanitation under the Total Sanitation Campaign.
- (viii) Employment and income generation schemes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS), National Rural Livelihood Mission.
- (ix) Other schemes such as the National Agriculture Development Programme, National Horticulture Mission etc.

Several of the schemes namely, ICDS, NRHM, Mid Day Meal (MDM), National Rural Livelihood Mission have been expanded to provide for increased coverage and improved services to the people which would further improve the nutrition situation.

Anganwadi centres in villages

†1389. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) the number of villages in the country and the number of Anganwadi Centres being run therein;

(b) whether all villages have Anganwadi Centres and the arrangements made in those village which do not have Anganwadi Centres; and

(c) the reasons for non availability of Anganwadi Centres in those villages, the approximate time by when Anganwadi Centres would be opened in such villages?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) There are 6.39 lakh village in the country of which 5.94 lakh are inhabited villages as per Census 2001.

Against this, Government has approved a total of 14 lakh Anganwadi Centres (AWCs)/mini-AWCs, including 20,000 AWCs-on-demand. Opening of an AWC/ mini-AWC is sanctioned based on the following population norms.

Anganwadi Centres		
For Rural/Urban Projects		
400-800	-	1 AWC
800-1600	-	2 AWCs
1600-2400	-	3 AWCs
Thereafter in multiples of 800	-	1 AWC
For Mini - AWC		
150-400	-	1 Mini-AWC
For Tribal/Riverine/Desert, Hilly and other difficult areas/Projects		
300-800	-	1 AWC
For Mini - AWC		
150-300	-	1 Mini-AWC

13.67 lakh AWCs/mini-AWCs have been sanctioned in the country of which 11.95 are operational so far. State-wise details of number of sanctioned and operational AWCs/mini-AWCs as on 30.09.2010 are given in Statement.

Statement

*Statewise number of Anganwadi Centres (AWCs)/Mini AWCs sanctioned/operational as on 30th
September, 2010*

Sl. No.	State/UT	No. of Anganwadis/ mini-AWCs	
		Sanctioned	Operational
1	2	3	4
1	Andhra Pradesh	91307	80101
2	Arunachal Pradesh	6225	6028
3	Assam	62153	55642
4	Bihar	91968	80211
5	Chhattisgarh	64390	36395
6	Goa	1262	1231
7	Gujarat	50226	48329
8	Haryana	25699	17445
9	Himachal Pradesh	18925	18297
10	Jammu & Kashmir	28577	24989
11	Jharkhand	38296	38296
12	Karnataka	63377	63065
13	Kerala	33115	32232
14	Madhya Pradesh	90999	84440
15	Maharashtra	110486	95814
16	Manipur	11510	9654
17	Meghalaya	5115	5110
18	Mizoram	1980	1980
19	Nagaland	3455	3455
20	Orissa	72873	60918

1	2	3	4
21	Punjab	26656	26656
22	Rajasthan	61119	56972
23	Sikkim	1233	1143
24	Tamil Nadu	54439	54439
25	Tripura	9906	9906
26	Uttar Pradesh	187517	152185
27	Uttarakhand	23159	10792
28	West Bengal	117170	110644
29	A & N Islands	720	697
30	Chandigarh	500	420
31	Delhi	11150	6606
32	Dadra & N Haveli	267	267
33	Daman & Diu	107	102
34	Lakshadweep	107	107
35	Puducherry	788	688
	All India	1366776	1195256

Underweight children

1390. SHRI S. THANGAVELU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that more than 46 per cent of the urban poor children are underweight and almost 60 per cent are left out of the immunization net;

(b) if so, whether Government has analyzed the reasons for this poor health situation in urban poor children; and

(c) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) No Sir, as per the latest National Family Health Survey